

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CA/CP No. : IA/1114/2020 IN CP/603/2017

NAME OF PETITIONER : Rajashree Santhanam (Liquidator) of
M/s. Anandram Developers Pvt Ltd

NAME OF RESPONDENT : Kovelamudi Bapaiah

SECTION : 60(5) of IBC

ORDER

Ld. Counsel for Petitioner Ms. Rajashree Santhanam and Ld. Counsel for Respondent Ms. Shubaranjani Ananth are present through video conferencing mode.

At the request of the Ld. Counsel for the Respondent, ten days' time is granted for filing Counter. Post this matter on **16.04.2021.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)